

**GOVERNMENT OF INDIA**  
**MINISTRY OF MINORITY AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION No. 2626**  
**TO BE ANSWERED ON 03.01.2018**  
**FUNDS UNDER MSDP SCHEME**

**2626. KUMARI SUSHMITA DEV:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the funds that has been allocated under Multi-Sectoral Development Programme (MSDP) to Assam, in the last two financial years, district-wise;
- (b) the number of projects that have been undertaken in Cachar district in different sectors like sanitation, education, roads etc., category-wise;
- (c) the status of initiated, completed, ongoing out of these projects during the last two years;
- (d) the reasons for not completing the projects over a year; and
- (e) whether social audit has been done for the last two years and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF MINORITY AFFAIRS**  
**(SHRI MUKHTAR ABBAS NAQVI)**

- (a) During 2015-16 and 2016-17, Ministry of Minority Affairs released Rs.198.62 crore and Rs.220.76 crore respectively as installments of Central Share for implementation of the block/town plan sanctioned under Multi-sectoral Development Programme(MsDP). Details are available at <http://www.minorityaffairs.gov.in /schemesperformance/multi-sectoral-development-programme>.
- (b) to (d). The details of project that have been undertaken in Cachar district in different sectors and their status as reported by the State is at Annexure-I. MsDP is a Centrally Sponsored Scheme and the State/UTs formulate and implement projects under the scheme. The progress in implementation of projects under MsDP are sometimes affected mainly on account of delay in release of funds by the State government.
- (e). MsDP has a robust mechanism for monitoring of the programme through an independent monitoring system and monitoring with the involvement of community in addition to monitoring structure of committees at different level. This mechanism includes, Block Level Committees on MsDP having representative of the Panchayati Raj Institutions/NGO, District Level Committee, State Level Committee and Empowered Committee on MsDP. The details of the review/monitoring carried out by Empowered Committee on MsDP is available on <http://www.minorityaffairs.gov.in/schemesperformance/multi-sectoral-development-programme /empowered -committee-minutes>

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Annexure referred in the reply of part (b) to (d) of Lok Sabha Unstarred Question No.2626 for 03.01.2018 asked by Kumari Sushmita Dev, Member of Parliament, regarding Funds under MSDP Scheme.

S. No.	Projects	Numbers of Units			
		Sanctioned	completed	in progress	to be started
<b>Projects related to 12<sup>th</sup> Plan period</b>					
1	Addl. Class Rooms (ACRs)	171	-	171	-
2	New School Building	4	-	4	-
3	AnganWadiCenters (AWCs)	324	-	-	324
4	Health related Project	13	-	13	-
5	Pacca House on pattern of Indira Awas Yojna	50	-	50	-
6	Drinking Water	89	-	89	-
7	Public Toilet	48	-	48	-
8	Market Shed	37	-	37	-
9	Sadbhav Mandap	7	-		7
<b>Projects related to 11<sup>th</sup> Plan period</b>					
1	Addl. Class Rooms (ACRs)	63	33	-	30
2	AnganWadiCenters (AWCs)	89	44	-	45
3	Health related Project	19	9	1	9
4	Pacca House on pattern of Indira Awas Yojna	3448	1547	-	1901
5	Drinking Water	22	17	-	5
6	Neo Natal Stabilization Unit (NSU)	1	1	-	-
7	Industrial Training Institute TI	1		1	-
8	Polytechnic with girls Hostel	1		1	-